cities of Chennai, Kolkata, Hyderabad and Mumbai for swift deployment of the force in any emergent crisis situations.

- (b) Yes, Sir.
- (c) Yes, Sir.

(d) and (e) The Government remains firmly committed to counter the challenges posed by terrorism, and a multi-pronged strategy is being pursued towards this end, in close conjunction with the State Governments. This, inter-alia, includes, measures to check infiltration from across the borders through intensive patrolling, border fencing and flood lighting, etc.; strengthening the arrangements for coastal security through intensified vigilance and patrolling, both on the shores and in the waters, by the State Police, Coast Guard and the Navy; strengthening and streamlining of the arrangements for gathering analysis and sharing of real time intelligence between the agencies and with/among States, and coordinated action thereon; assistance to the State Governments for upgradation and modernization of the State Police Forces; raising of India Reserve Battalions, with additional assistance for raising 2 Coys per Bn. As Commando Units; strengthening the legal framework for dealing with terrorist offences; and various initiatives for cooperation with other countries at the bilateral and multi-lateral levels to deal with the challenges posed by terrorism, etc. in the context of strengthening the legal frame-work, the Unlawful Activities (Prevention) Amendment Act, 2008, the National Investigation Agency Act, 2008 and the CISF (Amendment) Ordinance, 2009 have been enacted/issued recently. In addition, notifications have also been issued whereunder the Government/NSG can requisition civil aircraft in the event of emergency to ensure speedy movement. Measures to strengthen the internal security/counter terrorism apparatus are being reviewed regularly, and further steps as required would be taken on a continuing basis.

## Fencing on international border

## 292. SHRIMATI SHOBHANA BHARTIA: SHRI N. K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that not even one third of the total length of the international border land is fenced till date;

(b) if so, the details thereof;

(c) whether Government is aware that there are several gaping holes in our border that needs immediate plugging;

(d) if so, whether Government proposes to install satellite sensor on borders to prevent intrusions; and

(e) if so, the details thereof and the time by when the entire international border land is likely to be fenced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) and (b) Government has sanctioned fencing works along Indo-Pakistan and Indo-Bangladesh border. Details of fencing sanctioned and completed along International border are as under:-

## (All lengths in Km.)

Detail	Indo-Pakistan border	Indo-Bangladesh border
Fencing Sanctioned	2007.63	3406.50
Fencing Completed	1912.72	2631.00

(c) to (e) There are several difficult stretches where fencing has not been possible so far because of the following reasons:-

- (i) Reverine, low-lying and wet areas
- (ii) Land acquisition problems
- (iii) Thick population in towns and villages at zero line
- (iv) Objections raised by Bangladesh, etc.

BSF is the Border Guarding Force (BGF) on the Indo-Pak and Indo-Bangladesh borders. Round the clock surveillance is being done by the BSF. Border Out posts (BOPs), Nakas, Observation towers and other defence structures are there. The BSF has been provided with night vision devices and high-tech surveillance equipments such as, hand-held Thermal Imagers, Battlefield Surveillance Radar, Mobile Surveillance Vehicle, etc. There is no such proposal under consideration to install satellite sensor on border to prevent intrusions.

The balance sanctioned fencing works along Indo-Pakistan and Indo-Bangladesh Borders are in progress. Along Indo-Bangladesh Border these works are scheduled to be completed by 31st March 2010.

## Security forces demanded by States

†293. SHRI BALAVANT *ALIAS* BAL APTE: SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the amount and number of security forces demanded by the States for security in the last discussion held with the Chief Ministers;

- (b) the States which are believed to be effected by left extremism;
- (c) the areas where left extremism and Jehadis are working together;

(d) the areas where spontaneous public movements are going on to check the left extremism; and

(e) the view of Government on these movements?

<sup>†</sup>Original notice of the question was received in Hindi.